## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUYTA BENCH

O.A. No. 872 of 1996.

Present: HON'BLE MR. JUSTICE A.K. CHATTERJEE, VICE CHAIRMAN HON'BLE MR. M.S. MUKHERJEE, ADMINISTRATIVE MEMBER.

Dr. DEBAPRASAD CHATTOPADHYAY

INDIAN COUNCIL OF MEDICAL RESEARCH (ICMR)

For Applicant : Mr. S. Gupta, Counsel.

For Respondents: Mr. M.M. Mullick, Counsel.

Heard on: 20.8.96.

Date of <sup>0</sup>rder : 20.8.1996.

## ORDER

Heard the learned Counsel for both the parties.

We are satisfied that the matter does not related to the jurisdiction of this Tribunal.

Accordingly, the matter is dismissed. However, the applicant may approach the appropriate forum if he so likes, of no order is passed as regards costs.

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MEMBER: (A )

VICE CHAIRMAN